

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).2937/2005

(From the judgement and order dated 11/05/2005 in MCRLA No. 4447/2005 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

KANAKSINH MOHANSINH MANGROLA

Petitioner(s)

VERSUS

STATE OF GUJARAT

Respondent(s)

(With appln(s) for directions, PERMISSION TO FILE ADDL. DOCUMENTS, PERMISSION TO FILE LENGTHY LIST OF DATES and office report)

Date: 12/08/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner(s)

Ms. Meenakshi Arora, Adv.

For Respondent(s)

Mrs. Aruna Gupta, Adv.

Mrs. Hemantika Wahi, Adv.

UPON hearing counsel the Court made the following

O R D E R

Call after two weeks.

COURT MASTER
COURT MASTER